

and English versions) of the following Ministries/Departments for 1974-75:—

- (1) Ministry of Agriculture,
  - (2) Ministry of Home Affairs,
  - (3) Ministry of Petroleum and Chemicals,
  - (4) Ministry of Planning,
  - (5) Department of Atomic Energy, and
  - (6) Department of Electronics.
- [Placed in Library. See No. LT-6652/74].

#### PAPERS UNDER TARIFF COMMISSION ACT

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): I beg to lay on the Table—

- (1) A copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—
  - (i) Report (1973) of the Tariff Commission on the Review of the Automobile Ancillary Industry,
  - (ii) Government Resolution No. 11(1)-Tar./73, dated the 29th March, 1974 (Hindi and English versions) notifying Government's decision on the above Report.
- (2) A statement (Hindi and English versions) showing reasons why the documents mentioned at (1) above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act.
- (3) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously

the Hindi version of the Report mentioned at (1) (i) above.

[Placed in Library. See No. LT-6653/74].

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS THIRTY-NINTH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions.

#### PUBLIC ACCOUNTS COMMITTEE HUNDRED AND THIRD REPORT

SHRI JYOTIRMOY BOSU: (Diamond Harbour): I beg to present the Hundred and third Report of the Public Accounts Committee on action taken by Government on the recommendations contained in their Fiftieth Report on Chapter V of Audit Report (Civil) 1970 on Revenue Receipts and Report of the Comptroller and Auditor General of India for the year 1969-70 Central Government (Civil)—Revenue Receipts relating to Other Direct Taxes.

13.04 hrs.

#### MATTERS UNDER RULE 377

- (1) IRREGULAR ALLOTMENT OF LAND IN DELHI

श्री छटल बिहारो बाजपेयी (ग्वालियर): मैं नियम 377 के अन्तर्गत एक सार्वजनिक महत्व के मामले को उद्घाटन चाहता हूँ। नई दिल्ली में एक हाउसिंग सोसाइटी है जिसका नाम है न्यू कैपिटल कोऑपरेटिव हाउस बिल्डिंग सोसाइटी। दिल्ली के सेंटि-नैट वर्कर्स इसकी मैनेजिंग कमेटी के सदस्य हैं। मैनेजिंग कमेटी सेंटिमेंट वर्कर्स